

R.O.C.No.90233-A/2018-B2



DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 224 / 2019

The Government in G.O.(Ms).No.642, Home (Courts-II) Department, dated 18.08.2017, have issued orders sanctioning the constitution of four Family Courts, one each at Krishnagiri, Nagapattinam, Namakkal and **Thanjavur** in the cadre of District Judge :

Thiru. M.Ravindran, III Additional District Judge, Thanjavur @ Pattukottai, who has been appointed on transfer as Judge, Family Court, Thanjavur, in the newly sanctioned Court vide G.O.(D).No.196, Home (Courts II) Department, dated 18.02.2019, is transferred and posted as Judge in the newly sanctioned Family Court at Thanjavur.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 16.10.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**